

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 332 OF 2016 &  
IA NO. 706 OF 2016**

**Dated: 3<sup>rd</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Nuclear Power Corporation of India Ltd.  
Vs.**

**...Appellant(s)**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**: Ms. Bhavana Dhuman  
Mr. Bhaskar Pandit  
Mr. Sandeep Sarwate**

**ORDER**

Issue notice to the respondents returnable on 02.02.2017. Dasti in addition is permitted.

List the matter on **02.02.2017.**

**(I.J. Kapoor)  
Technical Member  
Pr/dk**

**(Justice Ranjana P. Desai)  
Chairperson**